

[Translation]

Indian Veterinary Research Institute

40. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a project was started by the Indian Veterinary Research Institute in Farukhabad district of Uttar Pradesh; and

(b) if so, the aims and objectives and the present status of the said project?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) The project was aimed to study the Integrated Livestock Technology & Extension (ILTE) as unified system, as a model to be tested under rural setting specially under poor and problem soil conditions.

The objectives were (i) to test the system model (ii) to demonstrate livestock and other related technology (iii) to demonstrate the livestock and other systems for their efficacy and suitability under problem soil conditions (iv) to assess the impact of this new model of livestock based rural development (v) to evolve an operative methodology for conducting demonstrations in Livestock based farming systems and (vi) to study the constraints and time frame requirements of animal demonstration units

The project has been terminated w.e.f. 31.03.1996.

[English]

Modernising of Police Forces

41. KUMARI MAMATA BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the year-wise details of funds sanctioned during the last three years for modernisation of Police Forces, State-wise;

(b) whether the Government are considering to bring Administrative Reforms in the Police Department; and

(c) If so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) A statement containing the requisite information is enclosed.

(b) and (c). Since 'Police' is a State subject, it is primarily the concern of the State Governments to carry out administrative reforms in their Police Departments. The Central Government, on its part, provides professional guidance to the States on various aspects of policing, in addition to financial assistance for modernising their forces.

STATEMENT**Modernisation of Police Forces**

(Rs. in lakhs)

Name of State	Amount Sanctioned		
	1993-94	1994-95	1995-96
Andhra Pradesh	230.51	104.78	309.56
Arunachal Pradesh	92.54	92.54	92.54
Assam	47.71	190.86	95.43
Bihar	284.00	116.56	308.12
Goa	43.61	29.48	29.48
Gujarat	123.22	-	190.18
Haryana	35.8555	35.8555	71.71
Himachal Pradesh	81.38	40.69	40.69
Jammu & Kashmir	78.10	121.54	81.54
Karnataka	184.159	150.80	150.80
Kerala	113.99	153.99	113.99
Maharashtra	167.265	125.645	251.29
Madhya Pradesh	309.12	287.179	237.82
Manipur	34.63	69.26	34.63
Meghalaya	12.92	51.88	25.94
Mizoram	87.78	87.78	87.78
Nagaland	34.63	76.86	76.86
Orissa	132.93	144.61	104.61
Punjab	38.09	84.65	84.65
Rajasthan	105.02	224.92	77.46
Sikkim	34.44	25.83	16.87
Tripura	46.53	93.06	46.53
Tamil Nadu	259.95	196.75	296.75
Uttar Pradesh	240.00	279.711	-
West Bengal	181.44	214.77	174.77

[Translation]

Cancer Institute

42. SHRIMATI SHEELA GAUTAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any cancer institute has received foreign aid during the last three years;

(b) if so, the details thereof and the amount of assistance received, institution-wise; and

(c) the number of cancer institutions proposed to be set up during 1997, location-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The Central Government provides support to 12 Regional Cancer Centres to procure equipment used for treatment of cancer patients. Information relating to foreign aid